

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 37/RP/2017 alongwith I. A. No. 66/IA/2017
in Petition No. 225/TT/2015**

- Subject** : Review Petition No. 37/RP/2017 seeking review of order dated 29.2.2016 in Petition No. 225/TT/2015 alongwith IA No. 66/IA/2017.
- Date of Hearing** : 27.2.2018
- Coram** : Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)
- Respondents** : Madhya Pradesh Power Trading Company Ltd. (MPPTCL) and 7 others
- Parties present** : Shri Sitesh Mukherjee, Advocate, PGCIL
Shri Deep Rao, Advocate, PGCIL
Shri S. S. Raju, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri Vivek Kumar Singh, PGCIL
Shri Aryanam Saxena, PGCIL
Shri Rakesh Prasad, PGCIL
Shri B. Dash, PGCIL
Shri A. Choudhary, PGCIL

Record of Proceedings

After hearing the learned counsel for the Review Petitioner, the Commission reserved the order in the present review petition.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

